

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19-07-2021 AT 2.30 P.M THROUGH VIDEO
CONFERENCING:**

**PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)**

**APPLICATION NUMBER : IA/246/IB/2020
IN**
PETITION NUMBER : TCP/70/IB/2017
**NAME OF THE PETITIONER : Priya S. Anand (Liquidator)
M/S RRP Housing Pvt Ltd**
NAME OF THE RESPONDENTS : N. Padmanabhan & 2 others
UNDER SECTION : Sec 35(1) of IBC, 2016 R/W Reg 9, 2016

ORDER

Ld. Counsel Mr. N.P. Vijaykumar for the Liquidator/Applicant is present.

Ld. Counsel Ms. Jayanthi Shah for the Respondent is present.

Inspite of repeated opportunity having been given, the Respondent has failed to comply with the order of this Adjudicating Authority and has not handed over the documents as sought for by the Liquidator/Applicant.

However, the Counsel for the Respondent states that they have already handed over the documents as sought for by the Liquidator. However, no proof of handing over of the documents has been filed by the Respondent till date.

The Respondent is directed to file the proof of the same by way of Memo in the Registry before the next date of hearing.

The Registry is directed to list the matter on **13.08.2021** along with other connected applications for hearing.

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(ANIL KUMAR B)
MEMBER (TECHNICAL)

sr

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(R. SUCHARITHA)
MEMBER (JUDICIAL)